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Title: Mr. Speaker made an observation regarding the business transacted by the House during the week ending 29th February, 2008.

MR. SPEAKER: Hon. Members, for your information I want to briefly recapitulate the main items of business transacted by the Housing during the last week.

The Respected Rashtrapatiji addressed both Houses of Parliament assembled together on 25th February, 2008 which was followed by a brief sitting of Lok Sabha after which it adjourned.

The Railway Budget for 2008-09 was presented by the Railway Minister on 26th February, 2008 and the General Budget 2008-09 was presented on 29th February, 2008 by the Finance Minister along with the introduction of the Finance Bill, 2008.[\[KMR1\]](#)

During Question Hour, out of the 60 Starred questions listed, none could be answered orally due to disruptions and pandemonium in the House. Thus, replies to the Starred questions along with the replies to 582 Unstarred questions were laid on the Table.

One Statutory Resolution regarding approval of the Proclamation issued under article 356 in respect of State of Nagaland was passed by the House without any substantial discussion.

Five Statements were made by the Ministers on important subjects in the House.

...(Interruptions)

MR. SPEAKER: Hon. Members, silence please.

Members raised 33 matters of public importance under rule 377.

The Departmentally-Related Standing Committees presented one Report, during the last week.

Due to interruptions and forced adjournments last week, the House lost 15 hours and 19 minutes of valuable time.

Hon. Members, I seek your kind cooperation in the smooth conduct of the proceedings.

I am sorry that I have to remind you of the loss of time but I have to make the next announcement, which will probably make you happy.

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